

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 350/Admin (Services)/2021 Dated: Allahabad: August 03, 2021

Subject: <u>Regarding Nomination of Principal Judges and Additional Principal Judges, Family Court for the One Day Online Refresher Workshop for the Family Court Judges and Counselors on 07 August, 2021 (Saturday).</u>

Sir,

With reference to your letter no. JTRI/1088 dated 02.08.2021 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Principal Judges and Additional Principal Judges, Family Courts, presently functioning in the State of Uttar Pradesh for participation in the One Day Online Refresher Workshop for the Family Court Judges and Counselors, scheduled to be held on **07 August, 2021 (Saturday)**.

I am, therefore, to request you to kindly take necessary steps accordingly.

With regards,

Yours faithfully,

sd/-

Joint Registrar (Judicial) (Services)

No. 350(i)/Admin. (Services)/2021 Dated: Allahabad: August 03, 2021

Copy forwarded to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. **All the District & Sessions Judges**, subordinate to Hon'ble High Court of Judicature at Allahabad, with the request to take necessary action accordingly.
3. **All the Principal Judges, Family Courts**, subordinate to Hon'ble High Court of Judicature at Allahabad, with the request to take necessary action accordingly.
4. The Registrar (J) (Computer), High Court, Allahabad.

sd/-

Assistant Registrar (Services)